

Agencies, Urban Local Bodies/Municipal Corporations or entrepreneurs. The central financial assistance is provided at the rate of Rs.2.00 crore per megawatt of electricity generated with a ceiling of Rs. 10.00 crore per project. Under this programme, five projects – two in Delhi, one in Karnataka, one in Andhra Pradesh and one in Maharashtra, have been taken up.

**Scheme to make rivers pollution free**

812. SHRIMATI VASANTHI STANLEY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Central Pollution Control Board (CPCB) has identified the polluted rivers in the country;
- (b) if so, the details thereof, river-wise and State-wise, including Tamil Nadu;
- (c) whether Government has formulated any scheme to make these rivers pollution free; and
- (d) the details of the amount allocated and expenditure incurred during the last three years in different States?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) The Central Pollution Control Board has identified 150 polluted stretches along various rivers in the country based on BOD (Bio-chemical Oxygen Demand) levels. The details of polluted river stretches in various States, including Tamil Nadu, are given in the Statement-I (*See* below).

(c) and (d) This Ministry is supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers in the country under the National River Conservation Plan (NRCP) and NGRBA (National Ganga River Basin Authority) programme, for implementation of projects on a cost sharing basis between the Central and State Governments. NRCP, including NGRBA programme, presently covers 42 rivers in 195 towns spread over 20 States at a sanctioned cost of Rs. 9336.87 crore. Various pollution abatement schemes taken up under the Plan, *inter-alia*, include interception and diversion of raw sewage, setting up of sewage treatment plants, creation of low cost sanitation facilities, setting up of electric/improved wood crematoria and river front development. Till date, sewage treatment capacity of 4814.80 million litres per day has been created under the Plan. The details of funds released by the Ministry and expenditure incurred by the States under the Plan during the last three years, State-wise, including Tamil Nadu are given in the Statement-II.

*Statement-I*

*State-wise details of polluted river stretches*

Sl. No.	Name of State	Name of the River	Number of polluted stretches
1	2	3	4
1	Andhra Pradesh	Godavari, Krishna, Manjira, Musi, Maner, Nakkavagu, Pennar and Tungabhadra	9
2	Assam	Bharalu, Burhidihing, Deepar Bill and Kalong	4
3	Chandigarh (U.T.)	Attawa choe, Patiala ki Rao and Sukhna choe	3
4	Delhi	Yamuna	1
5	Gujarat	Ambika, Anas, Amlakhadi, Bhogavo, Baleshwar Khadi, Dhadar, Daman Ganga, Khari, Kaveri, Kim, Kolak, Mindhola, Mahi, Panam, Shedi, Sabarmati, and Tapi	19
6	Haryana	Ghaggar, Gurgaon canal, Markanda, Western Yamuna canal, and Yamuna	5
7	Himachal Pradesh	Beas, Markanda and Sukhna,	3
8	Madhya Pradesh	Betwa, Chambal, Kshipra, Khan, Kaiisot, Mandakini, Tons and Narmada	9
9	Maharashtra	Bhima, Godavari, Mula & Mutha, Pawana, Panchganga, Patalganga, Indrayani, Koyna, Kundalika, Kalu, Kanhan, Kolar, Mithi, Tapi, Girna, Nira, Weinganga, Wardha, Krishna, Purna, Nira, Chandrabhaga, Venna, Ulhas, Rangavali and Bhatsa	28
10	Punjab	Satluj and Ghaggar	2
11	Tamil Nadu	Adyar, Cooum, Cauvery, Noyyal, Vaigai, Tambiraparani, Bhavani and Palar	9

Written Answers to

[12 December, 2013]

Unstarred Questions

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1	2	3	4
12	Uttar Pradesh	Yamuna, Hindon, Western Kali (partly covered), Kali Nadi (Eastern), Bagad, Ganga, Gomti, Ramganga, Saryu and Rihand	12
13	Karnataka	Bhadra, Tunga, Tungabhadra, Laxmantirtha, Kali, Krishna, Hundri, Kundu, Arkavati and Malprabha	11
14	Manipur	Nambul	1
15	Rajasthan	Bandi, Berech, Jojari, Chambal and Khetri	5
16	Uttarakhand	Kosi, Dhela & kichha and Bahalla	3
17	Jharkhand	Subarnrekha and Sankh	2
18	Kerala	Karamana, Puzhackal and Kadambayar	3
19	Tripura	Agartala canal and Haora	2
20	Bihar	Sikrana	1
21	Chhattisgarh	Arpa, Seonath and Mahanadi	3
22	Meghalaya	Kharkhala and Umtrew	2
23	Odisha	Kathjodi, Brahmani, Mahanadi and Kuakhai	4
24	Puducherry (U.T.)	Arasalar	1
25	West Bengal	Damodar, Ganga and Barakar	3
26	Nagaland	Dhansiri	1
27	Sikkim	Dikchu, Teesta, Maney khola and Ranichu	4
		TOTAL	150

*Statement-II*

*Details of funds released to the State Governments and expenditure incurred (including State Government's share) during the last three years under the National River Conservation Plan*

(Rs. in crore)

Sl. No.	State	Funds released by Government of India	Total expenditure (including State share)
1	Andhra Pradesh	-	22.00
2	Bihar	20.00	44.79
3	Jharkhand	-	-
4	Gujarat	42.10	13.98
5	Goa	-	-
6	Karnataka	0.96	-
7	Maharashtra	16.89	35.53
8	Madhya Pradesh	-	3.21
9	Odisha	5.00	19.15
10	Punjab	138.64	248.50
11	Rajasthan	20.00	47.53
12	Tamil Nadu	-	14.26
13	Delhi	118.17	358.77
14	Haryana	42.20	6.71
15	Uttar Pradesh	416.65	641.61
16	Uttarakhand	41.18	39.43
17	West Bengal	194.13	204.49
18	Kerala	-	-
19	Sikkim	57.09	56.84
20	Nagaland	-	-
	TOTAL	1113.01	1756.80